

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिष्णु चरण शुक्ल): (क) जी नहीं, श्रीमान्। बिहार सूचना केन्द्र के एक लिपिक एक कार्यालय चपरासी तथा एक अरदली चपरासी को उस कार्यालय के पद समाप्त हो जाने के कारण सेवा-मुक्त कर दिया गया। बिहार भवन का एक आशुलिपिक निश्चित आरोपों पर निलम्बित किया गया है और उसके विरुद्ध विभागीय कार्यवाही आरम्भ की जा चुकी है।

(ख) से (घ). तक : यह सच है कि लिपिक, अरदली चपरासी, तथा आशुलिपिक को कुछ महीनों का ड्यूटी वेतन भुगतान नहीं किया गया है। अब देय राशि को और बिना विलम्ब के भुगतान करने के लिये आदेश जारी कर दिये गये हैं। संबंधित कर्मचारियों के वेतन भुगतान में विलम्ब के लिये उत्तरदायित्व निर्धारित करने के लिये भी कदम उठाये गये हैं।

**CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 1036 DATED 26-7-1968 RE. RENEWAL OF LICENCES OF COMMERCIAL PILOTS**

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): In reply to part (c) of the Unstarred Question No. 1036, answered on 26th July, 1968, regarding information about the expenditure incurred on training of flying crew during the years 1962-63 to 1968-69, the following figures of expenditure were given, based on the information furnished by Indian Airlines :

1962-63	Rs. 1310 Lakhs
1963-64	Rs. 1394 „
1964-65	Rs. 2383 „
1965-66	Rs. 3047 „
1966-67	Rs. 2903 „
1967-68	Rs. 3400 „
1968-69	Rs. 3500 „

Indian Airlines have since informed that, due to a typographical error the decimal point in between the figures was inadvertently omitted. After inserting the decimal point, the correct figures should read as under :—

1962-63	Rs. 13.10 Lakhs
1963-64	Rs. 13.94 „
1964-65	Rs. 23.83 „
1965-66	Rs. 30.47 „
1966-67	Rs. 29.03 „
1967-68	Rs. 34.00 „
1968-69	Rs. 35.00 „

**CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 4781 DATED 18-12-1967 RE. SUPPLY OF TINNED MEAT TO ARMY BY ESSEX FARM, DELHI.**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): In answer to parts (b), (c) and (d) of Unstarred question No. 4781 given in the Lok Sabha on the 18th December 1967, it was stated that enquiry into the allegation of slaughtering of pregnant goats by the Essex Farm, Delhi, had revealed that an Army Veterinary Officer conducts ante-mortem and post-mortem examination and it was not correct that pregnant goats were slaughtered for supply of tinned meat to the Army.

2. Subsequent inquiries have shown that out of 10,180 animals presented for slaughtering during the period from August 1967 till January 1968, 1036 were rejected for pregnancy during ante-mortem examination by the Army Veterinary Officer. Although no goats known to be pregnant were slaughtered, at the time of post-mortem examination the Army Veterinary Officer found 2 to 3 per cent carcasses with foetus of not more than 5 to 6 weeks duration, but he did not reject them as the meat was wholesome for human consumption.